## GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

STARRED QUESTION NO:75
ANSWERED ON:27.11.2012
ACHIEVEMENTS UNDER BSUP AND IHSDP
Paswan Shri Kamlesh:Tudu Shri Laxman

## Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has achieved the target for creation of housing and infrastructure facilities under the Basic Services for Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) in the country;
- (b) if so, whether any assessment has been made under the programme;
- (c) if so, the details thereof and the funds sanctioned/released and utilised for the purpose during each of the last three years and the current year, State-wise and city/town-wise;
- (d) the number of proposals received from various State Governments for inclusion of cities and towns and providing funds under the above schemes during the said period along with the present status thereof, State-wise and city/town-wise; and
- (e) the number of projects undertaken during XI and XII Five Year Plans and the houses constructed/completed/allotted during the said period along with the details of pending projects, State-wise and city/town-wise?

## Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 75 FOR 27.11.2012 REGARDING ACHIEVEMENTS UNDER BSUP AND IHSDP

- (a): Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) being demand driven and reforms linked programmes, no targets were fixed for States. However, based on financial allocations indicated by the Planning Commission, the construction of 15 lakh houses was envisaged.
- (b) and (c): Planning Commission in its 12th Plan document and the Ministry of Urban Development have appraised the Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The details of findings of the appraisal are at Annexure-I. State-wise details of funds sanctioned/released and utilized during each of the last three years and the current year under BSUP and IHSDP are at Annexure-II and Annexure-III respectively. City/town-wise cumulative details of funds sanctioned and released under BSUP and IHSDP are at Annexure-IV and Annexure-V respectively.
- (d): 65 Mission cities under BSUP and 927 small and medium towns under IHSDP have been covered. State-wise details of proposals received for inclusion of cities and towns and for providing funds under BSUP and IHSDP are at Annexure-VI and Annexure-VII respectively.
- (e): State-wise and city/town-wise details of projects undertaken and the number of houses sanctioned/completed/under progress/allotted- as reported by States/Union Territories through progress reports, during XI and XII Five Year Plans under BSUP and IHSDP are at Annexure-VIII and Annexure-IX respectively. Mission has ended on 31.3.2012 and has been extended for two years upto March, 2014 for completion of projects sanctioned upto March, 2012 and implementation of reforms.